## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/37/2017

NAME OF THE PETITIONER

: VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT

: SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION

: 241/242

Represented by

TI. K. BHASRAR Projadovskini

S.No. Name (in Capital)

Signature

Counsel for Petitioner

## **ORDER**

Counsel for both the parties are present. Counsel for the Petitioner filed rejoinder. Matter is posted for arguments. Put up on 11.09.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk